MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 113 **Imphal, Thursday, September 11, 2025** **(Bhadra 20, 1947)**

GOVERNMENT OF MANIPUR
SECRETARIAT: AGRICULTURE DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 10th September, 2025

No. ASRB-5/2/2025-Agri-AGRI-Part(1): In exercise of the powers conferred under Section 4 (2) of the Seeds Act, 1966 (Act No. 54 of 1966), the Governor of Manipur is pleased to notify the **CAU Seed Testing Laboratory**,**College of Agriculture, Central Agricultural University, Iroisemba, Manipur-795004** as **"State Seed Laboratory"** for the purpose of carrying out analysis of seed samples as specified under the provisions of the Seeds Act, 1966 and the Seeds Rules, 1968.

2. Further, in exercise of the powers conferred under Section 12 of the Seeds Act, 1966 (Act No. 54 of 1966), the Governor of Manipur is pleased to notify **Smt.Nongthombam Meena Devi, FCLA, Seed Lab Technician** as **'Seed Analyst'** for the said Seed Testing Laboratory.

3. This notification shall come into force from the date of its publication in the Official Gazette.

By Orders & in the name of Governor,

LAISHRAM DELINA DEVI,
Joint Secretary (Agriculture),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 11-09-2025 14:21:21